

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18405/2012

(From the judgement and order dated 06/06/2012 in WA No.79/2012 of The
HIGH COURT OF GUWAHATI ,ASSAM)

MAA BINDA EXPRESS CARRIER AND ANR. Petitioner(s)

VERSUS

NORTHEAST FRONTIER RAILWAY AND ORS. Respondent(s)

(With appln(s) for directions and office report)

Date: 03/05/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. R.F.Nariman, Sr. Adv.
Mr. C.Mukund, Adv.
Mr. Pankaj Jain, Adv.
MS. Ekta Bhasin, Adv.
Mr. Ravi Kumar, Adv.
Mr. Bijoy Kumar Jain,Adv.

For Respondent(s) MR. Siddharth Luthra, ASG,
Mr. A.K.Srivastava, Adv.
Mr. Vivek Malhotra, Adv.
Mr. Shreekant N. Terdal,Adv.
MS. Devina Sehgaal, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the SLP itself for final phearing on 06.08.2013.
Pleadings be completed in the meantime.

|(Shashi Sareen)
|Court Master

| |(Veena Khera)
| |Court Master

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